

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:7697
ANSWERED ON:16.05.2000
HOUSING DEVELOPMENT FOR SC/ST
RAMDAS ATHAWALE;SADASHIVRAO DADOBA MANDLIK

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government propose to formulate any housing development scheme for Scheduled Castes/Scheduled Tribes categories;
- (b) if so, the details thereof;
- (c) whether the Government have received any suggestions/requests in regard to recommendations of drafting committee from the Social Justice and Empowerment Ministry in this regard;
- (d) if so, the details thereof; and
- (e) the steps taken or proposed to be taken by the Government in this regard till date?

Answer

MINISTER OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (SHRI SUKHDEV SINGH DHINDSA)

(a)&(b): There are no Central schemes for provision of housing. Housing is in the State sector and the State Governments are responsible for formulating and implementing various Housing programmes for the people including Scheduled Castes and Scheduled Tribes. The National Housing and Habitat Policy 1998 has laid emphasis on the Welfare of Scheduled Castes and Scheduled Tribes.

(c)to(e): Ministry of Social Justice & Empowerment have circulated certain recommendations of the Drafting Committee. One of the recommendations pertains to formulation of a separate Awas Vikas Yojana for Secheduled Castes and Scheduled Tribes with an objective to cover all the houseless among them within a period of 5 years. Housing being a State subject the recommendations will be communicated to all State Governments.